NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.84(ND)/2011 RT NO.24/Chd/ND/2016

Sh. Nirmal Singh Bajwa & Ors.

... Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present:

Mr. Gaurav Mankotia, Advocate for Mr. Amit Vinayak

Advocate for petitioners None for respondents.

The matter adjourned for arguments along with CP No.65(ND)/2015 (RT No.77/Chd/Pb/2016) to 01.05.2017.

(Justice R.P. Nagrath) Member (Judicial)

March 23, 2017